

**Implementation of Fourth Pay Commission Recommendation by Delhi Administration**

1524. SHRI ATAL BIHARI  
VAJPAYEE :

SHRI KAILASH PATI MISHRA  
:

Will the Minister of LABOUR be pleased to state :

(a) whether the Fourth Pay Commission has recommended for workers a mini wage of Rs. 1050/- but the Delhi Administration has failed to implement it; and

is the position as at pre-in different States and U.Ts., and guidelines in this regard?

THE MINISTER OF STATE OF THE  
MINISTRY OF LABOUR (SHRI P. A.

OM A); (a) The Fourth Pay Commission has not made any recommendation concerning workers. - The Government has however accepted the Pay Commission's 'recommendations concerning Group 'B, 'C and 'D' employees of the 'ral Government.

(b) As the Fourth Pay Commission's recommendations are concerning Central Government employee-., the questions of ng any guidelines to State Government Territories Administrations does not arise.

**Environmental Working Group for Tehri Dam**

1525. SHRI ATAL BIHARI  
VAJPAYEE :

SHRI KAILASH PATI  
MISHRA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the environmental Working Group for Tehri Dam has rejected the Project and opined that (i) the hill sides are instable, (ii) deforestation would be extensive, (iii) the location is on highly sensitive seismic zone and (iv) that an earthquake in the would threaten the entire population of Rishikesh and Hardwar; if so, what is Government's reaction thereto; and

. (b) whether a substantial portion of the recent Rs. 2000 crores Soviet Assistance has been earmarked for this environment-ally rejected project; if so, what are the reason., therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) Even though the Environmental Working Group for Tehri Dam has opined that

—some segments of the reservoir slopes are unstable;

—deforestation and degradation specially in Bhagirathi is extensive;

—the project is located in a highly sensitive seismic zone; and

—the failure of the dam or the hill slope would threaten the entire population of Rishikesh and Hardwar;

it has not made a categorical recommendation for approving or rejecting the proposal leaving this decision to the Government. The Government have, however, decided to go ahead with the project.

(b) A substantial portion of the Soviet assistance is earmarked for the Tehri Dam project which has already been approved by the Government.

**Hindu Migrants from Afghanistan not considered as Refugees by the UNO**

1526. SHRI ATAL BIHARI VAJPAYEE:

SHRI KAILASH PATI  
MISHRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that UNO considers as refugees in India from Afghanistan only those persons who are Muslims, etc, and that Hindus amongst them are not recognised as such by the said Organisation; and

(b) if so, what is Government's reaction to this discrimination on the basis of religion and also what action has been taken in the matter and with what results?